$\label{eq:Annexure-8} Annexure-8$ Name of the corporate debtor: Jivanjyot Motors Private Limited. ; Date of commencement of CIRP 20/10/2022; List of creditors as on: 22/05/2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in₹)

Sl. No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim under verifica – tion	Amount of claim not admitted	Remarks,if any
	Name of Creditors	Date of receipt	Amount claimed	Amount of claim admitted	Natureof claim	Whether related party?	% of voting share in CoC, if applicable				
1.	Idemitsu Lube India Pvt. Ltd.	29.11.2022	1118402	581261	Operational creditor - supplier	No	Nil	Nil	Nil	537141	Interest amount rejected due to lack of agreement and amount admitted as per books of CD
2.	Cartec Motors Pvt. Ltd.	21.02.2023	22331821	17937203	Operational creditor -car dealer	No	Nil	Nil	Nil	4394618	Claim has been filed in pursuance to the order dated 15.02.2023 of NCLT, Ahmedabad, Bench-1. Further, Cartec has accepted the reduced claim as Rs. 1,79,73,620. However, RP has admitted the claim of Cartec as Rs. 1,79,37,203 as per books of CD.